

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-112(PB)/2018

IN THE MATTER OF:

SMC Comtrade Ltd. and SMC Global Securities Ltd.. Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 30.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

| | |
|-------------------------|--|
| For the Petitioner(s):- | Mr. Sameer Gupta & Mr. Abhishek Nahta, Advs. |
| For the Respondent(s):- | - |
| For RD(NR) | - |

ORDER

Arguments heard. Order reserved.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

30.08.2018
Ritu Sharma